

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

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Date of Decision: 14.5.2002

OA 295/2001

1. Budha Ram s/o late Shri Harka Ram
2. Patasi Devi w/o late Shri Harka Ram r/o 17, Near Petrol Pump,  
Bhagat ki Kothi, Jodhpur.

### ... Applicants

## Versus

1. Union of India through Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Engineer in Chief, Army HQs, New Delhi.
3. Commander Works Engineer (Air Force), Jodhpur.
4. Garrison Engineer (Air Force), Jodhpur.

### ... Respondents

**CORAM:**

HON'BLE MR.JUSTICE O.P.GARG, VICE CHAIRMAN

HON'BLE MR.A.P.NAGRATH, ADM.MEMBER

**For the Applicant**

... Mr. Vijay Mehta

## For the Respondents

... Mr.Vinit Mathur

ORDER

PER HON'BLE MR.JUSTICE O.P.GARG, VICE CHAIRMAN

Applicant No.1, Budha Ram, is seeking appointment on compassionate grounds. The additional reply filed by the respondents indicate that the matter is engaging attention of the respondent department and it is likely that the matter may be finalised soon.

2. This OA, therefore, stands disposed of with the direction that the matter may be finalised by the respondents within a period of thirty days from today by passing a speaking order. In case the order passed by the respondents goes against the applicant, he shall be at liberty to challenge the same by means of a fresh OA. No order as to costs.

(A.P.NAGRATH)  
MEMBER (A)

(A.P.NAGRATH)  
MEMBER (A)

~~(JUSTICE O.P.GARG)~~

~~VICE CHAIRMAN~~

Part II and III destroyed  
in my presence on 12.5.7-07  
under the supervision of  
section officer ( ) as per  
order dated 14.1.57-07

**Section officer (Record)**